

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.06.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/73/9/AMR/2020	Admitted	9 of IBC	Khetulal Pugalia and Sons (HUF) Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd
	IA (IBC)/305/2023	Sec. 60(5) of IBC, r/w Rule 11 of NCLT Rules 2016	M Madhusudhana Reddy, Monitoring Agent for M/s. Sri Lakshmi Srinivasa Jute Mills Pvt. Ltd. Vs. Agrigo Trading Pvt. Ltd (SRA)
	IA(IBC)/289/2023 in IA(IBC)/183/2022	Sec. 60(5) of IBC, r/w Rule 11 NCLT Rules 2016	Agrigo Trading Private Limited Vs. Monitoring Committee of the CD Mr. M. Madhusudhan Reddy

ORDER

Due to internet breakdown, the hearing couldn't be conducted today.
Hence, list the matter along with IAs on 01.07.2024.

Sd/L

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/L

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**